

Serial No. Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
7	20.1.94	None appears. Call on 25-2-94 for hearing. L.V.N. Vice-Chairman 8/10 Member (Adm.)	
8	25.2. 94	Call on 25/2/94 for hearing as requested by Mr. Hoster, Learned counsel for the applicant.	
9	31.3.94	Call on 25-4-94 for hearing. L.V.N. Vice-Chairman	
10	25.4.94	Call on 4-5-94 for hearing. L.V.N. Vice-Chairman	
11	4-5-94	Call on 18-7-94 for hearing. L.V.N. Vice-Chairman	
12	10.11.94.	None present for the applicant. Respondents' counsel also absent, when the matter is taken up at 1.00 p.m.. Dismissed for default.	
			Vice-Chairman Member (Adm.)